

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 207
(IB)-149/ND/2024

IN THE MATTER OF:

Shiv Kumar Goel

... **Appellant/Petitioner**

Under Section: 94 of IBC, 2016

Order delivered on 02.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the RP : Adv. Vinod Chaurasia

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Mr. Vinod Chaurasya, Ld. Counsel appearing for the RP submitted that the application filed under Section 99 of IBC, 2016, is scheduled to be heard on 10.07.2024. At his request, the hearing is deferred to 10.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)